

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/1169/2024	BHUSAN LAKRA VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUTRA /115 /2023 () //
2	D-BLAPL/1171/2024	ABHISEK MOHANTY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
3	D-BLAPL/1174/2024	ANGADA DIGAL VS STATE OF ODISHA	MAHES DAS VS	SARANGADA /56 /2023 () //
4	D-BLAPL/1178/2024	KAIBALYA MOHARANA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	//0 () //
5	D-BLAPL/1181/2024	NARESH KHAMARI VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /102 /2023 () //
6	D-BLAPL/1183/2024	KAJU CHOUDHURY VS STATE OF ODISHA	SHUBHENDU KUMAR PARIDA VS	//0 () //
7	D-BLAPL/1184/2024	NISHIKANTA NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /501 /2023 () //
8	D-BLAPL/1185/2024	CHIDANANDA SWAIN VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /500 /2023 () //
9	D-BLAPL/1186/2024	CHIDANANDA SWAIN VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /501 /2023 () //
10	D-BLAPL/1187/2024	CHIDANANDA SWAIN VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /502 /2023 () //
11	D-BLAPL/1189/2024	NISHIKANTA NAYAK VS STATE OF ODISHA	BIKRAM SENAPATI VS	KODALA /497 /2023 () //

ORISSA HIGH COURT

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12	D-BLAPL/1195/2024	RAVI KUMAR RAJESH VS UNION OF INDIA (CBI)	DEVASHIS PANDA VS	//0 0 //
13	D-BLAPL/1201/2024	SALIMUDIN AHAMMAD @ SALIM VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /374 /2023 0 //
14	D-BLAPL/1207/2024	SANJIB KUMAR SAHU VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	ANGUL TOWN /316 /2023 0 //
15	D-BLAPL/1213/2024	GUGURU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CHAKAPADA PS /15 /2022 0 //
16	D-BLAPL/1219/2024	RAJU @ RAJKISHORE SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /158 /2023 0 //
17	D-BLAPL/1221/2024	HIRANYA BHOI VS STATE OF ODISHA	ADITI HOTA VS	//0 0 //
18	D-BLAPL/1223/2024	ANANTA @ BHIMA DHAL VS STATE OF ODISHA	SK. ZAFARULLA VS	BRAJARAJNAGAR /316 /2023 0 //
19	D-BLAPL/1225/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /225 /2020 0 //
20	D-BLAPL/1228/2024	IRSHAD KHAN VS STATE OF ODISHA	SEVATI SOREN VS	JHARSUGUDA /473 /2023 0 //
21	D-BLAPL/1230/2024	NABIN MAHAKUL VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PALLAHARA /134 /2023 0 //
22	D-BLAPL/1231/2024	DUKHAN GIRI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PALLAHARA /179 /2023 0 //
23	D-BLAPL/1232/2024	RAMA CHANDRA NAIK @ RAMA	BHARAT BHUSAN ROUSTRAY	TALCHER TOWN /201 /2022

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		VS	VS	()
24	D-BLAPL/1236/2024	STATE OF ODISHA KISHOR KARMAKAR	NIHAR RANJAN SAHOO	// M.V.79 /46 /2022
		VS	VS	()
25	D-BLAPL/1238/2024	STATE OF ODISHA GANESH @ GANESWAR PANAKA	TUKUNA KUMAR MISHRA	// UMERKOTE /288 /2023
		VS	VS	()
26	D-BLAPL/1240/2024	STATE OF ODISHA RAM SARAI JAISWAL @ RAMASRAY JAISWAL	SIDHARTHA DAS	// JODA /355 /2023
		VS	VS	()
27	D-BLAPL/1249/2024	STATE OF ODISHA BISWAJIT GHADAI	PRAVASH CHANDRA JENA	// BHOGRAI /256 /2023
		VS	VS	()
28	D-BLAPL/1251/2024	STATE OF ODISHA RAJKUMAR BENIA	DIPTI RANJAN BHOKTA	// JEYPORE MAHILA /138 /2023
		VS	VS	()
29	D-BLAPL/1253/2024	STATE OF ODISHA SARBESWAR NAYAK	SATYA NARAYAN MISHRA (4)	// BASUDEVPUR /704 /2023
		VS	VS	()
30	D-BLAPL/1259/2024	STATE OF ODISHA DUSHASAN DALEI	BIBEKANANDA MAHAPATRA	// SPECIAL CRIME UNIT /15 /2023
		VS	VS	()
31	D-BLAPL/1261/2024	STATE OF ODISHA LITU MOHANTY	SNEHASISH BEHERA	// MOTANGA /232 /2023
		VS	VS	()
32	D-BLAPL/1264/2024	STATE OF ODISHA CHIDANANDA SWAIN	BIKRAM SENAPATI	// KODALA /497 /2023
		VS	VS	()
33	D-BLAPL/1265/2024	STATE OF ODISHA DAMBARUDHAR NAYAK	AJAY KUMAR NAYAK	// EOW,BHUBANESWAR /27 /2023
		VS	VS	()
34	D-BLAPL/1266/2024	STATE OF ODISHA SUNIL KUMAR BHUTIA	CHIRANJIB ROUT	// / /0
		VS	VS	()

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35	D-BLAPL/1267/2024	STATE OF ODISHA AIRFAN @ IRFAN ALLI @ ALI @ ILU VS	DIBYAJYOTI SAHOO VS	// JHARSUGUDA /473 /2023 ()
36	D-BLAPL/1268/2024	STATE OF ODISHA MURASID KHAN @ JUMA VS	ASIT KUMAR JENA VS	// PIPLI /285 /2022 ()
37	D-BLAPL/1269/2024	STATE OF ODISHA BIJU LUHAR VS	SURYA NARAYAN MISHRA VS	// CHANDRABHAGA MARINE /21 /2023 ()
38	D-BLAPL/1273/2024	STATE OF ODISHA SRADHANJALI BEHERA VS	SURYAKANTA DWIBEDI VS	// LARAMBA /236 /2023 ()
39	D-BLAPL/1275/2024	STATE OF ODISHA GUNANIDHI NAYAK VS	AMLAN SHAKTI PAUL VS	// / /0 ()
40	D-BLAPL/1276/2024	STATE OF ODISHA TUTUNA DAS @ BABU VS	BISWA RANJAN NAYAK VS	// BALASORE SADAR /352 /2023 ()
41	D-CMAPL/1508/2024	STATE OF ODISHA TRILOCHANA BIRA VS	ADV VS	// // ()
42	D-CMP/1442/2024	D.M., CUM COLLECTOR, BBSR, KHORDHA DHANESWAR SAHU VS	SOUMYA MISHRA VS	// // ()
43	D-CMP/1444/2024	WASIF AKHTAR ANSARY DILLIP KUMAR KHAMARI VS	JAGABANDHU SAHU VS	// // ()
44	D-CMP/1557/2024	SHANKAR PRASAD GUPTA KAILASH LAKRA VS	SOUMENDRA PATTANAIAK VS	// // ()
45	D-CONTC/1431/2024	GURU CHARAN ORAM @ LAKRA KAILASH CHANDRA SETHI VS	ADV. VS	// // ()
		HEMANTA SHARMA, I.A.S.		//

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46	D-CONTC/1432/2024	RASMIRANJAN PATRA VS SUBHENDU PATRA, I.P.S.	ADV VS	// 0 //
47	D-CONTC/1437/2024	LIPSITA PARIDA VS SANKALP SWASTIK SAHOO, TAHASILDAR, BARANG	ADV. VS	// 0 //
48	D-CONTC/1438/2024	ATUL KUMAR PARIDA VS SANKALP SWASTIK SAHOO, TAHASILDAR, BARANG	ADV. VS	// 0 //
49	D-CONTC/1447/2024	SACHIDANANDA BALABANTARAY VS SRIKANTA PARIJA, O.A.S. (JR.)	MAHESWAR MOHANTY VS	// 0 //
50	D-CONTC/1456/2024	SAILABALA ROUT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
51	D-CONTC/1457/2024	MUKTIKANTA LENKA VS ASWATHY S., IAS	ADV. VS	// 0 //
52	D-CONTC/1464/2024	MURALIDHAR DASH VS DATTATRAYA BAHUSAHEB SHINDE, IAS	ADV. VS	// 0 //
53	D-CONTC/1465/2024	CHINTAMANI PRUSTI VS DATTATRAYA BAHUSAHEB SHINDE, I.A.S.	ADV VS	// 0 //
54	D-CONTC/1467/2024	JAYANTA KUMAR DASH VS SATYABRATA SAHU, I.A.S.	SOBHANA SAHOO VS	// 0 //
55	D-CONTC/1468/2024	JYOSHARANI MOHANTY VS MANORANJAN MISHRA, ENGINR. IN CHIEF (CIVIL), ODISHA	DAYANIDHI MOHANTY VS	// 0 //
56	D-CONTC/1472/2024	KSHETRA MOHAN PRADHAN VS DEBIDUTTA BISWAL, I.A.S.	ADV VS	// 0 //
57	D-CONTC/1473/2024	ARUN KUMAR MOHAPATRA	ADV.	//

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		VS	VS	0
58	D-CONTC/1476/2024	DEBIDUTTA BISWAL, I.A.S. MURALIDHAR SETHI	ADV	//
		VS	VS	0
59	D-CONTC/1480/2024	DIPESH PATNAIK, I.P.S. BHARAT CHANDRA SAHOO	SUCHETA GUMANSINGH	//
		VS	VS	0
60	D-CONTC/1484/2024	ARAVIND AGRAWAL, COMMNR. CUM SECY. TO GOVT., HIGHER EDUCATION DEPT. MOHAN CHANDRA MOHANTA	ADV	//
		VS	VS	0
61	D-CONTC/1486/2024	ANU GARG, I.A.S. AVIMANYU BARIK	ADV	//
		VS	VS	0
62	D-CONTC/1488/2024	ANU GARG, I.A.S. MADHUSUDAN JENA	ADV.	//
		VS	VS	0
63	D-CONTC/1489/2024	PURNA CHANDRA SETHI, O.E.S. KUMUDINI BAG	ADV	//
		VS	VS	0
64	D-CONTC/1499/2024	ASWATHY S., IAS SWARNALATA DASH	PRASANTA KUMAR NANDA	//
		VS	VS	0
65	D-CONTC/1505/2024	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION DEPT. SURAVI DALEI	ADV.	//
		VS	VS	0
66	D-CONTC/1518/2024	MANAS KUMAR JENA, DISTRICT EDUCATION OFFICER, MALKANGIRI JAGADISH CHANDRA MOHANTA	SIDHANT DAS	//
		VS	VS	0
67	D-CONTC/1538/2024	ARAVIND AGRAWAL, I.A.S. DR. SIDHARTH SHAKTI PRASAD BEHERA	ADV.	//
		VS	VS	0
68	D-CONTC/1551/2024	SHALINI PANDIT, I.A.S. AZIMUDDIN KHAN	SK. ZAFARULLA	//
		VS	VS	0

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69	D-CONTR/1203/2024	ROOPA ROSHAN SAHOO, COMMNR. CUM SECY., ST AND SC DEVELOPMENT DEPT. SULOCHANA ROUT VS PRATEEK SINGH, I.P.S.	ADV. VS	// //0 ()
70	D-CRLA/1175/2024	JITENDRA BINDHANI@ HERO VS STATE OF ODISHA	MAHES DAS VS	// KOTOAGARH /95 /2021 ()
71	D-CRLA/1182/2024	MANOJ KUMAR MAHANTA @ MANOJ MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /121 /2016 ()
72	D-CRLA/1239/2024	HRUSHIKESH NAG VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /258 /2023 ()
73	D-CRLA/1270/2024	DAMAYANTI SIA VS STATE OF ODISHA	ABHISHEK DASH VS	// JAKHAPURA /111 /2020 ()
74	D-CRLA/1272/2024	ADI @ KANDA @ ADIKANDA SETHI VS STATE OF ODISHA	PULAKESH MOHANTY VS	// RAJKANIKA /112 /2015 ()
75	D-CRLMC/1173/2024	AKSHYA BHOI VS STATE OF ODISHA	MAHADEV SAHU VS	// SAINTALA /120 /2010 ()
76	D-CRLMC/1200/2024	SWAGAT NAYAK VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	// SAHID NAGAR P.S. /234 /2020 ()
77	D-CRLMC/1204/2024	MANOJ KUMAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// //0 ()
78	D-CRLMC/1212/2024	LABA BAGHAR VS STATE OF ODISHA	SK. ZAFARULLA VS	// KANTABANJI /9 /2022 ()
79	D-CRLMC/1215/2024	BAPUJI SAHU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// GANGAPUR (ASKA) /293 /2023 ()

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80	D-CRLMC/1218/2024	IMAMSHA AKBAR@IMAM SHA.A VS STATE OF ODISHA	SATYABRATA DASH VS	LALBAG /247 /2021 () //
81	D-CRLMC/1220/2024	RAJESH KUMAR ROUT VS STATE OF ODISHA	PRATIK NAYAK VS	SORO /547 /2022 () //
82	D-CRLMC/1234/2024	SANJEEV KUMAR RAY@FAKIRA RAY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BIRMITRAPUR /35 /2021 () //
83	D-CRLMC/1237/2024	JAYA KRUSHAN BISWAL VS STATE OF ODISHA	GOPAL PRASAD JENA VS	SINGLA /211 /2021 () //
84	D-CRLMC/1243/2024	SUBHRA KANTA SATAPATHY VS STATE OF ODISHA	PABITRA KUMAR DUTTA VS	G.R.P.S.BALASORE /37 /2018 () //
85	D-CRLMC/1255/2024	GOBINDA OJHA VS STATE OF ODISHA	DEBASHIS ROURTRAY VS	BALIPATNA /9 /2022 () //
86	D-CRLMC/1260/2024	PINTU MEHER VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	BARGARH /466 /2023 () //
87	D-CRLMP/1176/2024	SIBANI SIMRAN VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	/ /0 () //
88	D-CRLMP/1177/2024	AJAMBAR JENA VS STATE OF ODISHA	PABITRA KUMAR BEHERA VS	/ /0 () //
89	D-CRLMP/1235/2024	SANJAY KUMAR RANA VS STATE OF ODISHA	JAYADEBA BEHERA VS	/ /0 () //
90	D-CRLMP/1241/2024	BABAJI CHARAN PADHI VS STATE OF ODISHA	GYANALOKA MOHANTY VS	/ /0 () //
91	D-CRLREV/1192/2024	MAGUNI PAIKA	RABINDRA KUMAR SAHOO	R.UDAYAGIRI /49 /2023

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		VS	VS	0
92	D-FAO/1430/2024	STATE OF ODISHA GURU CHARAN MUNDA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
93	D-FAO/1482/2024	BINOD BIHARI BEHERA TATA AIG G.I. CO. LTD.	AVIJIT PATNAIK	//
		VS	VS	0
94	D-FAO/1483/2024	MANTU MOHANTA TATA AIG GENERAL INSURANCE COMPANY LTD.	AVIJIT PATNAIK	//
		VS	VS	0
95	D-MATA/1477/2024	RAGHUNATH SIRKA L. SMITA	BIKRAM PRATAP DAS	//
		VS	VS	0
96	D-RPFAM/1507/2024	MAMDI RAJU HARE KRISHNA MURTY	TUKUNA KU.MISHRA	//
		VS	VS	0
97	D-RSA/1546/2024	SUNITA MURTY RATAN KUMAR DAS	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
98	D-RVWPET/1511/2024	STATE OF ORISSA STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
99	D-RVWPET/1525/2024	PRAVAT KUMAR MOHAPATRA STATE OF ODISHA	MANOJ KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
100	D-RVWPET/1527/2024	PRATIMA PADHY DIRECTOR, SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT, DEPTT	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
101	D-RVWPET/1536/2024	NARESH KUMAR PATNAIK STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
102	D-TRP(C)/1479/2024	DIBAKAR SAHOO BISWAJIT MISHRA	RAJIB LOCHAN PATTNAIK	//
		VS	VS	0

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103	D-TRPCRL/1244/2024	SAUMYA MISHRA BISWAJIT MISHRA VS	RAJIB LOCHAN PATTNAIK VS	// //0 0
104	D-WP(C)/1426/2024 WP(C)/586/2024	SAUMYA MISHRA PRAMILA PATRA VS	SITANSU MOHAN SINGH VS	// // 0
105	D-WP(C)/1427/2024 WP(C)/589/2024	STATE OF ODISHA PRAMILA PATRA VS	SITANSU MOHAN SINGH VS	// // 0
106	D-WP(C)/1428/2024 WP(C)/601/2024	STATE OF ODISHA PRAMILA PATRA VS	SITANSU MOHAN SINGH VS	// // 0
107	D-WP(C)/1429/2024 WP(C)/594/2024	STATE OF ODISHA MURALIDHAR MOHANTY VS	SITANSU MOHAN SINGH VS	// // 0
108	D-WP(C)/1433/2024 WP(C)/580/2024	STATE OF ODISHA PROSANT KUMAR SINGH VS	ASHIT KUMAR DASH VS	// // 0
109	D-WP(C)/1434/2024 WP(C)/582/2024	STATE OF ODISHA PURNA PRADHAN VS	ASHIT KUMAR DASH VS	// // 0
110	D-WP(C)/1435/2024 WP(C)/583/2024	STATE OF ODISHA BISHNU CHARAN MALLICK VS	ASHIT KUMAR DASH VS	// // 0
111	D-WP(C)/1436/2024	STATE OF ODISHA ANJALI JENA VS	DEBASHISHA HOTA VS	// // 0
112	D-WP(C)/1439/2024	STATE OF ODISHA BALAMATI MUNDA VS	SOUMYA MISHRA VS	// // 0
113	D-WP(C)/1440/2024	STATE OF ODISHA PINDAPATHAR LARGE SIZE MULTI PURPOSE COOPERATIVE SOCIETY (LAMPCS), LTD VS THE GOVERNMENT OF ODISHA	DEBASHISHA HOTA VS VS	// // 0 0

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114	D-WP(C)/1441/2024	SAMAL NAIK VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
115	D-WP(C)/1443/2024	KHALI PANDA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
116	D-WP(C)/1445/2024	SEVA COLLEGE OF NURSING, ANGUL VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
117	D-WP(C)/1446/2024	BICHITRANANDA BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
118	D-WP(C)/1448/2024	SUDARSAN SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
119	D-WP(C)/1449/2024	GOLAK CHANDRA RANA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
120	D-WP(C)/1450/2024	PRASANNA KUMAR MAHABHOI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
121	D-WP(C)/1451/2024	BIPIN BIHARI SATAPATHY VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
122	D-WP(C)/1452/2024	LAXMIDHAR BEHERA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
123	D-WP(C)/1453/2024	BHARAT CHANDRA NAYAK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
124	D-WP(C)/1454/2024	KUMAR CHANDRA SAHU VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
125	D-WP(C)/1455/2024	KANDARPA KHUNTIA	DHANESWAR BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	D-WP(C)/1458/2024	SANTOSH KUMAR NAIK	SHAKTIDHARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
127	D-WP(C)/1459/2024	CHITTARANJAN BARIK	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
128	D-WP(C)/1460/2024	MANOJ KUMAR BEHERA	TAPAN KUMAR KAMILA	//
		VS	VS	0
		COLLECTOR, BALASORE		//
129	D-WP(C)/1461/2024	PRAFULLA KUMAR GIRI	DHANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
130	D-WP(C)/1462/2024	PRAVAKAR SAHU	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
131	D-WP(C)/1463/2024	RANJIT KUMAR BISI	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		INDIAN BANK, ZONAL OFFICE, SAMBALPUR		//
132	D-WP(C)/1466/2024	JAYASHREE MOHAPATRA	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
133	D-WP(C)/1469/2024	BAJING ARJUNA	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
134	D-WP(C)/1470/2024	GOVINDA CHANDRA BHAGIRATHI	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
135	D-WP(C)/1471/2024	DUNNA LOHIDAS	SOBHANA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
136	D-WP(C)/1474/2024	PRANAKRUSHNA PARIDA	SATYA SMRUTI MOHANTY	//
		VS	VS	0

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137	D-WP(C)/1475/2024	THE TAHASILDAR, BBSR PRAFULLA CHANDRA BISWAL VS STATE OF ODISHA	GOURI SANKAR DAS VS	// // 0 //
138	D-WP(C)/1478/2024	DR. SANTANU SENGUPTA VS ADDL. SECY. TO THE CHANCELLOR, VSSUT, BBSR	NIHAL RATH VS	// // 0 //
139	D-WP(C)/1481/2024	SARBESWAR BEHURA VS TAHASILDAR, DARPAN, JAJPUR	PAMI RATH VS	// // 0 //
140	D-WP(C)/1485/2024	ANANTA KUMAR SAHU VS GOVT. OF INDIA	ABHISHEK DASH VS	// // 0 //
141	D-WP(C)/1487/2024 WP(C)/604/2024	NIRANJAN DAS VS UCO BANK, KANDHAMAL	ADITYA NARAYAN RAY VS	// // 0 //
142	D-WP(C)/1490/2024	SWARUP KANTI BERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// // 0 //
143	D-WP(C)/1491/2024	RAJ KISHORE SATPATHY VS STATE OF ODISHA	SIDHANT DAS VS	// // 0 //
144	D-WP(C)/1492/2024	RIZI MOHANTY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// // 0 //
145	D-WP(C)/1493/2024 WP(C)/603/2024	BICHITRA KUMAR MALL VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
146	D-WP(C)/1494/2024 WP(C)/602/2024	NITYANANDA PARIDA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
147	D-WP(C)/1495/2024	VIDYANTA COLLEGE OF MANAGEMENT AND SOCIAL SCIENCE, KALAHANDI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :11/01/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/1496/2024	SHIBA PRASAD PANDA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
149	D-WP(C)/1497/2024 WP(C)/607/2024	AKSHYA MALIKA VS TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
150	D-WP(C)/1498/2024	BINOD BIHARI JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
151	D-WP(C)/1500/2024	BESI MOHAN RAO VS STATE OF ODISHA	BAIDHAR SAHOO VS	// 0 //
152	D-WP(C)/1501/2024	ACHYUTA SAHU VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
153	D-WP(C)/1502/2024	DR. PRABHAKAR SABAT VS STATE OF ODISHA	SANJIB SWAIN VS	// 0 //
154	D-WP(C)/1503/2024	RASHMI RANJAN PATRA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
155	D-WP(C)/1504/2024	M. NARAYAN RAO VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
156	D-WP(C)/1506/2024	DEWANT DEVI VS UCO BANK, SUNDERGARH	PRASANTA KUMAR TRIPATHY VS	// 0 //
157	D-WP(C)/1509/2024	BANSHIDHAR GIRI VS CHIEF ELECTION COMMISSIONER, KHURDA	PRAVASH CHANDRA JENA VS	// 0 //
158	D-WP(C)/1510/2024	RAMA CHANDRA BEHERA VS STATE OF ODISHA	LINGARAJ MOHANTY VS	// 0 //
159	D-WP(C)/1512/2024	RABINDRANATH BHANJADEO	LINGARAJ MOHANTY	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	D-WP(C)/1513/2024	SUDHANSHU KUMAR NAYAK	LINGARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	D-WP(C)/1514/2024	BRIJBHUSHAN DHAUNDIYAL	PITAMBAR ACHARYA	//
		VS	VS	0
		DEPARTMENT OF STEEL AND MINES, GOVT., BBSR		//
162	D-WP(C)/1515/2024	SATYAPRAKASH SATAPATHY	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
163	D-WP(C)/1516/2024	M/S MARS DEVELOPMENTS, BBSR	CHITTA RANAJAN DAS	//
		VS	VS	0
		THE CHIEF COMMNR. OF CT AND GST, CUTTACK		//
164	D-WP(C)/1517/2024	SIBO PRASAD DORA	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
165	D-WP(C)/1519/2024	CHHATU KALET	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
166	D-WP(C)/1520/2024	DANDAPANI BIRODALAI	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
167	D-WP(C)/1521/2024	ISWAR HANUMANT	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
168	D-WP(C)/1522/2024	ANITA MISHRA	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
169	D-WP(C)/1523/2024	SANTOSH KUMAR BALIARSINGH	MANORANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
170	D-WP(C)/1524/2024	PABITRA RAITA	MANORANJAN NAYAK	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/1526/2024	STATE OF ODISHA P. KOTESWAR RAO VS	MANORANJAN NAYAK VS	// // 0
172	D-WP(C)/1528/2024	STATE OF ODISHA MONAJ KUMAR PADHI VS	MANORANJAN NAYAK VS	// // 0
173	D-WP(C)/1529/2024	STATE OF ODISHA PRABODHA CHANDRA PRADHAN VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
174	D-WP(C)/1530/2024	STATE OF ODISHA NAMITA RANI MAHAPATRA VS	MANORANJAN NAYAK VS	// // 0
175	D-WP(C)/1531/2024	STATE OF ODISHA JOSHIYO BHUYAN VS	MANORANJAN NAYAK VS	// // 0
176	D-WP(C)/1532/2024	STATE OF ODISHA JYOTI MANDAL VS	MANORANJAN NAYAK VS	// // 0
177	D-WP(C)/1533/2024	STATE OF ODISHA ASHOK KUMAR NAYAK VS	LAXMIDHAR MAHAPATRA VS	// // 0
178	D-WP(C)/1534/2024	STATE OF ODISHA KIRTAN BIHARI BRAHMA VS	BIBEKANANDA MAHAPATRA VS	// // 0
179	D-WP(C)/1535/2024	STATE OF ODISHA M/S DEVELOPMENT ENGINEERING CORPORATION, BBSR VS	KANANBALA ROY CHOUDHURY VS	// // 0
180	D-WP(C)/1537/2024	STATE OF ODISHA UDAYA NARAYAN NAYAK VS	GOPAL CHARAN MOHANTY VS	// // 0
181	D-WP(C)/1539/2024	COMMISSIONER OF ENDOWMENT, KHURDA SITA SINGH VS	SAILABALA JENA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/1540/2024	KAILASH CHANDRA PADHI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
183	D-WP(C)/1541/2024	SAKHI SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
184	D-WP(C)/1542/2024	TUNI BAGHSINGH DEI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
185	D-WP(C)/1543/2024	ASHOK JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
186	D-WP(C)/1544/2024	PRADEEP KISHORE SWAIN VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
187	D-WP(C)/1545/2024	PRADIP KUMAR BEHERA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
188	D-WP(C)/1547/2024	KARPURI JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
189	D-WP(C)/1548/2024	PARIKHITA GIRI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	D-WP(C)/1549/2024	GITANJALI JENA VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
191	D-WP(C)/1550/2024	SATYABRATA JENA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
192	D-WP(C)/1552/2024	SUDAM CHARAN SETHY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
193	D-WP(C)/1553/2024	SATYABRATA JENA	HRUDANANDA MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	D-WP(C)/1554/2024	STATE OF ODISHA JYOTISANKARA SAHOO	SOUMYA RANJAN MOHANTY	//
		VS	VS	()
195	D-WP(C)/1555/2024	STATE OF ODISHA TARINI MURMU	SATYA RANJAN MULIA	//
		VS	VS	()
196	D-WP(C)/1556/2024	ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR BISWARANJAN BARAL	SOUMYA RANJAN MOHANTY	//
		VS	VS	()
197	D-WP(C)/1558/2024	STATE OF ODISHA SURENDRA ROUT	ASISH KUMAR RAY	//
		VS	VS	()
198	D-ABLAPL/1168/2024	STATE OF ODISHA RAM PRASAD SAHOO @ RAMA PRASAD SAHU	JUGALA KISHORE PANDA	//
		VS	VS	()
199	D-ABLAPL/1170/2024	STATE OF ODISHA SATYABADI PARIDA @ BABU	GYANA RANJAN DHAL	//
		VS	VS	()
200	D-ABLAPL/1172/2024	STATE OF ODISHA PRABHAKAR KOUSALYA	ABHAYA KUMAR PARIDA	//
		VS	VS	()
201	D-ABLAPL/1179/2024	STATE OF ODISHA SATYA SWARUP JENA@DENGA PAU@SATYA SURUP JENA	SOUBHAGYA KUMAR DASH	//
		VS	VS	()
202	D-ABLAPL/1180/2024	STATE OF ODISHA MD. MUNA @ MD. MUNA QURASHI	PARTHA SARATHI DAS	//
		VS	VS	()
203	D-ABLAPL/1188/2024	STATE OF ODISHA SUDAM @ SURENDRA JENA	PRASANT KUMAR BARIK	//
		VS	VS	()
204	D-ABLAPL/1190/2024	UNION OF INDIA (RAILWAY) SARTHAK PARIJA	ASHOK JENA	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	D-ABLAPL/1191/2024	STATE OF ODISHA NIRMAL KUMAR BEHERA @ BAPI BEHERA VS	BHUBANESWAR DASH VS	// MANCHESWAR P.S. /538 /2023 ()
206	D-ABLAPL/1193/2024	STATE OF ODISHA ANIL KUMAR PRUSTY VS	SARBESWAR SAHOO VS	// SALIPUR /349 /2022 ()
207	D-ABLAPL/1194/2024	STATE OF ODISHA SARAB DAS @ SARBESWAR DAS VS	PRASANNA KUMAR MISHRA VS	// BHUBAN /193 /2022 ()
208	D-ABLAPL/1196/2024	STATE OF ODISHA MANOJ KUMAR KHATUA @ MINU VS	LINGARAJ MOHANTY VS	// POLASARA PS /2 /2024 ()
209	D-ABLAPL/1197/2024	STATE OF ODISHA SANTANU SAMAL VS	BIDYALOK MOHAPATRA VS	// COLLIERY /7 /2024 ()
210	D-ABLAPL/1198/2024	STATE OF ODISHA SUREN RANA @ SURENDRA RANA VS	SUSHANTA KUMAR JOSHI VS	// KHAPRAKHOL /276 /2023 ()
211	D-ABLAPL/1199/2024	STATE OF ODISHA PRAVAT KUMAR NAYAK VS	MANOJ KUMAR MOHANTY VS	// KENDRAPARA /2 /2024 ()
212	D-ABLAPL/1202/2024	STATE OF ODISHA KANHA @ SUBHENDU @ SUVENDU KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /453 /2023 ()
213	D-ABLAPL/1205/2024	STATE OF ODISHA GHANASHYAM MAHAKUD @ MAHAKHUD VS	JUGALA KISHORE PANDA VS	// KIAKATA /2 /2024 ()
214	D-ABLAPL/1206/2024	STATE OF ODISHA BULU DEHURI VS	SK. ZAFARULLA VS	// OUPADA /29 /2023 ()
215	D-ABLAPL/1208/2024	STATE OF ODISHA CHANDRAKANTA DHIR @ NANDUKA VS STATE OF ODISHA	SK. ZAFARULLA VS	// / /0 () //

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-ABLAPL/1209/2024	KANHA @ SUBHENDU @ SUVENDU KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /442 /2023 () //
217	D-ABLAPL/1210/2024	JITENDRA KHAMAIR VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	CHANDAPUR /233 /2023 () //
218	D-ABLAPL/1211/2024	NALINI @ NALINIKANTA SAHU @ ROUT VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NANDIPADA /55 /2007 () //
219	D-ABLAPL/1214/2024	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH SADAR /10 /2024 () //
220	D-ABLAPL/1216/2024	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH SADAR /11 /2024 () //
221	D-ABLAPL/1217/2024	RAKSHA BEHERA @ RAKSHYA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR ROURTRAY VS	BARGARH /18 /2024 () //
222	D-ABLAPL/1222/2024	SIBA RAM NAHAK VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GRAM GANJAM /204 /2022 () //
223	D-ABLAPL/1224/2024	LAXMIDHAR BEHERA @ DAS @ LAXMIDHAR DAS @ BEHERA VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	BASUDEVPUR /751 /2023 () //
224	D-ABLAPL/1226/2024	RANJIT MENDULI @ RANJI MENDULI VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /298 /2023 () //
225	D-ABLAPL/1227/2024	NEPAL BEHERA VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	CHARMAL /24 /2007 () //
226	D-ABLAPL/1229/2024	MINA KETAN SAHOO @ MINA VS STATE OF ODISHA	KULDEEP MOHANTY VS	NUAGAON /4 /2024 () //
227	D-ABLAPL/1233/2024	BIJAYA KUMAR BARIK	BINAYA BHUSAN ROURTRAY	SATYABADI /119 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
228	D-ABLAPL/1242/2024	STATE OF ODISHA PRAKASH CHANDRA DAS	JAYADEBA BEHERA	// BANAPUR P.S. /255 /2023
		VS	VS	()
229	D-ABLAPL/1245/2024	STATE OF ODISHA SK. ALAM ALI @ SK. SAZID ISLAM @ SK. SAZAD ASLAM ALI	AMULYA RATNA PANDA	// BINJHARPUR /90 /2016
		VS	VS	()
230	D-ABLAPL/1246/2024	STATE OF ODISHA GOBARDHAN KHILLA	PRASANTA KUMAR JENA	// SEMILLIGUDA /179 /2023
		VS	VS	()
231	D-ABLAPL/1247/2024	STATE OF ODISHA MAHESWAR PATRA	MRUTUNJAYA MAHARANA	// GOLANTHARA (PATRAPUR) /560 /2023
		VS	VS	()
232	D-ABLAPL/1248/2024	STATE OF ODISHA MITU SAHU	MRUTYUNJAYA MAHARANA	// GOLANTHARA (BERHAMPUR) /560 /2023
		VS	VS	()
233	D-ABLAPL/1250/2024	STATE OF ODISHA TAPASWINI SAHOO	SAYED ABDUL HAFIZ	// MAHAKALPARA /319 /2023
		VS	VS	()
234	D-ABLAPL/1252/2024	STATE OF ODISHA PUSTAM BHOI	SATYA NARAYAN MISHRA 4	// BODEN /7 /2024
		VS	VS	()
235	D-ABLAPL/1254/2024	STATE OF ODISHA DINESH BARIK	ABHISHEK MOHANTY	// RAGHUNATHPALI /133 /2021
		VS	VS	()
236	D-ABLAPL/1256/2024	STATE OF ODISHA SUSHAMA PAHANTASINGH	AMLAN SHAKTI PAUL	// KHURDA SADAR /229 /2023
		VS	VS	()
237	D-ABLAPL/1257/2024	STATE OF ODISHA SIBA SAHU	AKSHYAY KUMAR DORA	// BERHAMPUR SADAR /609 /2023
		VS	VS	()
238	D-ABLAPL/1258/2024	STATE OF ODISHA SAWER AHMAD @ SK SARWAR	ASIT KUMAR JENA	// BRAMHA BARADA /3 /2023
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :11/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-ABLAPL/1262/2024	STATE OF ODISHA RAMA CHANDRA DALEI @ RAM CHANDRAS DALEI VS	SURYAKANTA DWIBEDI VS	// RASGOBINDPUR /347 /2023 ()
240	D-ABLAPL/1263/2024	STATE OF ODISHA BHAKTA BANCHHOR VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /258 /2023 ()
241	D-ABLAPL/1271/2024	STATE OF ODISHA MANTU@ PRAMOD KUMAR RANA VS	GAJENDRA KUMAR BAG VS	// NARLA /20 /2016 ()
242	D-ABLAPL/1274/2024	STATE OF ODISHA SUHASINI PAHANTASINGH VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /229 /2023 () //

ORISSA HIGH COURT

MISC CASES FILED on :11/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-MSA/6/2022 MSA/6/2022	SOMNATH PRADHAN MP	MANMAYA KUMAR DASH	1/2024
2	D-TRPCRL/1244/2024 TRPCRL/ /	BISWAJIT MISHRA MP	RAJIB LOCHAN PATTNAIK	2/2024
3	D-RVWPET/1511/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	4/2024
4	D-CRLMP/1957/2023 CRLMP/1957/2023	DR.MAMATA SUKLA MP		4/2024
5	D-RVWPET/1511/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	5/2024
6	D-CRLMP/1957/2023 CRLMP/1957/2023	DR.MAMATA SUKLA MP		5/2024
7	D-RVWPET/1525/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	6/2024
8	D-RVWPET/1525/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA,A.G.A	7/2024
9	D-RVWPET/1527/2024 RVWPET/ /	DIRECTOR, SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT, DEPT MP	MANOJ KUMAR KHUNTIA,A.G.A	8/2024
10	D-RVWPET/1527/2024 RVWPET/ /	DIRECTOR, SOCIAL WELFARE, WOMEN AND CHILD DEVELOPMENT, DEPT MP	MANOJ KUMAR KHUNTIA,A.G.A	9/2024
11	D-RVWPET/1536/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	10/2024
12	D-RVWPET/1536/2024 RVWPET/ /	STATE OF ODISHA MP	MANOJ KUMAR KHUNTIA, A.G.A.	11/2024
13	D-TRP(C)/1479/2024 TRP(C)/ /	BISWAJIT MISHRA MP	RAJIB LOCHAN PATTNAIK	13/2024
14	D-RPFAM/1507/2024 RPFAM/ /	HARE KRISHNA MURTY MP	TUKUNA KU.MISHRA	23/2024
15	D-SA/237/2002 SA/237/2002	PRATIMA GIRI MP	M/S. A.MUKHARJI	31/2024
16	D-CRLREV/1192/2024 CRLREV/ /	MAGUNI PAIKA MP	RABINDRA KUMAR SAHOO	35/2024
17	D-CRLREV/572/2023 CRLREV/572/2023	PATYADU SUSHANTA DORA MP		36/2024
18	D-FAO/1482/2024 FAO/ /	TATA AIG G.I. CO. LTD. MP	AVIJIT PATNAIK	39/2024
19	D-FAO/1483/2024 FAO/ /	TATA AIG GENERAL INSURANCE COMPANY LIMITED MP	AVIJIT PATNAIK	40/2024
20	D-CMP/1442/2024 CMP/ /	DHANESWAR SAHU MP	SOUMYA MISHRA	43/2024
21	D-CMP/1444/2024 CMP/ /	DILLIP KUMAR KHAMARI MP	JAGABANDHU SAHU	44/2024
22	D-CMP/1169/2023 CMP/1169/2023	SHEFALIKA DHIR MP	BIBEKANANDA BHUYAN	45/2024
23	D-BLAPL/12067/2023 BLAPL/12067/2023	UJWAL KUMAR NAYAK MP	RAMESH CHANDRA MAHARANA	58/2024
24	D-BLAPL/7256/2023 BLAPL/7256/2023	ABHIMANYU PRADHAN @ ABHI MP		59/2024
25	D-BLAPL/8599/2023 BLAPL/8599/2023	PRASENJIT DAS MP		60/2024
26	D-BLAPL/8385/2023	RAGHUNATH BEHERA	SUSANTA KUMAR NATH	

	BLAPL/8385/2023	MP		61/2024
27	D-MACA/1117/2023 MACA/1117/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	64/2024
28	D-MACA/1257/2023 MACA/1257/2023	M/S. ORIENTAL INSURANCE CO.LTD. MP	PRASANTA KUMAR MAHALI	65/2024
29	D-MACA/673/2024 MACA/ /	THE MANAGER CLAIMS (T.P.CELL), ORIENTAL INSURANCE COMPANY LIMITED MP	PRASANTA KUMAR MAHALI	66/2024
30	D-MACA/947/2023 MACA/947/2023	M/S. ORIENTAL INSURANCE COMPANY LTD. MP	ADAM ALI KHAN	67/2024
31	D-MACA/948/2023 MACA/948/2023	ORIENTAL INSURANCE COMPANY LIMITED MP	ADAM ALI KHAN	68/2024
32	D-MACA/383/2024 MACA/ /	M/S. NEW INDIA ASSUTANCE CO. LTD. MP	SUDEEP KUMAR SARANGI	69/2024
33	D-MACA/1164/2024 MACA/ /	SANTOSH JENA MP	SASMITA NAYAK	70/2024
34	D-WA/262/2019 WA/262/2019	STATE BANK OF INDIA MP	AMBIKA PRASAD MISHRA	71/2024
35	D-CRLMC/5353/2023 CRLMC/5353/2023	SANTILATA MISHRA MP	KASINATH PATTNAIK	82/2024
36	D-CRLMC/1007/2023 CRLMC/1007/2023	SARAT CHANDRA PANDA MP	SUDEEP KUMAR SARANGI	83/2024
37	D-CRLMC/1204/2024 CRLMC/ /	MANOJ KUMAR MP	TIRTH KUMAR SAHU	84/2024
38	D-CRLMC/1220/2024 CRLMC/ /	RAJESH KUMAR ROUT MP	PRATIK NAYAK	85/2024
39	D-ABLAPL/12961/2023 ABLAPL/12961/2023	PRAMOD NAYAK MP		85/2024
40	D-CRLMC/1243/2024 CRLMC/ /	SUBHRA KANTA SATAPATHY MP	PABITRA KUMAR DUTTA	86/2024
41	D-ABLAPL/9585/2022 ABLAPL/9585/2022	SURYANARAYAN DASH MP		86/2024
42	D-ABLAPL/12569/2023 ABLAPL/12569/2023	RAMESH DEHURY @ RAMESH CHANDRA DEHURY MP	BIJAY KUMAR NARAYAN SAMAL	87/2024
43	D-CRLMC/1260/2024 CRLMC/ /	PINTU MEHER MP	ABHAYA KUMAR PARIDA	87/2024
44	D-ABLAPL/10620/2023 ABLAPL/10620/2023	SK SALIM MP		88/2024
45	D-CRLMC/960/2021 CRLMC/960/2021	PRAVAT KUMAR NANDA MP	SOUMYA MISHRA	88/2024
46	D-CRLMC/3478/2022 CRLMC/3478/2022	ASHOK KUMAR MISHRA MP	TUSAR KANTA MAHANTA	89/2024
47	D-CRLA/1182/2024 CRLA/ /	MANOJ KUMAR MAHANTA @ MANOJ MAHANTA MP	PARNITA SARATHI DAS	100/2024
48	D-CRLA/1182/2024 CRLA/ /	MANOJ KUMAR MAHANTA @ MANOJ MAHANTA MP	PARNITA SARATHI DAS	101/2024
49	D-CRLA/266/2019 CRLA/266/2019	BANAMALI BADAMUNDI @ BADARAITA @ B. B. TRIPATHY MP		102/2024
50	D-CRLA/1272/2024 CRLA/ /	ADI @ KANDA @ ADIKANDA SETHI MP	PULAKESH MOHANTY	103/2024
51	D-CRLA/1272/2024 CRLA/ /	ADI @ KANDA @ ADIKANDA SETHI MP	PULAKESH MOHANTY	104/2024
52	D-WP(C)/1353/2024 WP(C)/ /	JANHABI SAHU MP	ASHESH KUMAR PRUSTY	629/2024
53	D-WP(C)/1436/2024 WP(C)/ /	ANJALI JENA MP	DEBASHISHA HOTA	630/2024
54	D-WP(C)/42821/2023 WP(C)/42821/2023	PAIKSHITA RATH MP	ASHOK KUMAR SAHOO	631/2024
55	D-WP(C)/42977/2023 WP(C)/42977/2023	PRATAP CHANDRA DIKSHIT MP		632/2024
56	D-WP(C)/29178/2023 WP(C)/29178/2023	FULAMANI DEI MP		633/2024
57	D-WP(C)/29179/2023 WP(C)/29179/2023	FULAMANI DEI MP		634/2024

58	D-WP(C)/29181/2023 WP(C)/29181/2023	FULAMANI DEI MP		635/2024
59	D-WP(C)/29176/2023 WP(C)/29176/2023	FULAMANI DEI MP		636/2024
60	D-WP(C)/989/2020 WP(C)/989/2020	GANESH CHANDRA PATRA MP		637/2024
61	D-WP(C)/1463/2024 WP(C)/ /	RANJIT KUMAR BISI MP	PRASANNA KUMAR MISHRA	638/2024
62	D-WP(C)/41897/2023 WP(C)/41897/2023	DR. BIJAY KUMAR MISHRA MP	DR. JITENDRA KUMAR LENKA	639/2024
63	D-WP(C)/1478/2024 WP(C)/ /	DR. SANTANU SENGUPTA MP	NIHAL RATH	640/2024
64	D-WP(C)/1481/2024 WP(C)/ /	SARBESWAR BEHURA MP	PAMI RATH	641/2024
65	D-WP(C)/1487/2024 WP(C)/604/2024	NIRANJAN DAS MP	ADITYA NARAYAN RAY	642/2024
66	D-WP(C)/1498/2024 WP(C)/ /	BINOD BIHARI JENA MP	LAXMIKANTA MOHANTY	643/2024
67	D-WP(C)/1500/2024 WP(C)/ /	BESI MOHAN RAO MP	BAIDHAR SAHOO	644/2024
68	D-WP(C)/1501/2024 WP(C)/ /	ACHYUTA SAHU MP	LAXMIKANTA MOHANTY	645/2024
69	D-WP(C)/1131/2024 WP(C)/ /	SURENDRA PANIGRAHI MP	GOPAL PRASAD JENA	646/2024
70	D-WP(C)/7875/2012 WP(C)/7875/2012	PRAMOD BARIK MP	MR. TRILOCHAN BARIK	647/2024
71	D-WP(C)/1506/2024 WP(C)/ /	DEWANT DEVI MP	PRASANTA KUMAR TRIPATHY	648/2024
72	D-WP(C)/1514/2024 WP(C)/ /	BRIJBHUSHAN DHAUNDIYAL MP	PITAMBAR ACHARYA	649/2024
73	D-WP(C)/1516/2024 WP(C)/ /	M/S MARS DEVELOPMENTS, BBSR MP	CHITTA RANAJAN DAS	650/2024
74	D-WP(C)/1519/2024 WP(C)/ /	CHHATU KALET MP	DURGESH NARAYAN RATH	651/2024
75	D-WP(C)/37325/2023 WP(C)/37325/2023	GABHA GANTHIA MP	JUDHISTHIR SAHOO	652/2024
76	D-WP(C)/1529/2024 WP(C)/ /	PRABODHA CHANDRA PRADHAN MP	BHABANI SANKAR TRIPATHY (1)	653/2024
77	D-WP(C)/1529/2024 WP(C)/ /	PRABODHA CHANDRA PRADHAN MP	BHABANI SANKAR TRIPATHY (1)	654/2024
78	D-WP(C)/29980/2023 WP(C)/29980/2023	OMM SUPPORT SERVICES, BALASORE MP	GOPINATH MISHRA	655/2024
79	D-WP(C)/37560/2023 WP(C)/37560/2023	GAGAN BIHARI SUBEDAR MP		656/2024
80	D-WP(C)/1544/2024 WP(C)/ /	PRADEEP KISHORE SWAIN MP	RANJAN KUMAR BEHERA	657/2024
81	D-WP(C)/1548/2024 WP(C)/ /	PARIKHITA GIRI MP	DURGESH NARAYAN RATH	658/2024
82	D-WP(C)/32720/2023 WP(C)/32720/2023	SNEHAPRAVA DAS MP	NIHAL RATH	659/2024
83	D-WP(C)/32720/2023 WP(C)/32720/2023	SNEHAPRAVA DAS MP	NIHAL RATH	660/2024
84	D-WP(C)/1550/2024 WP(C)/ /	SATYABRATA JENA MP	HRUDANANDA MOHAPATRA	661/2024
85	D-WP(C)/27165/2017 WP(C)/27165/2017	SURESH CHANDRA SAHOO MP	M/S SASWATI MOHAPATRA, PRITY SHAW	662/2024
86	D-WP(C)/27153/2017 WP(C)/27153/2017	PRASHES KUMAR DAS MP	M/S SASWATI MOHAPATRA, PRITY SHAW	663/2024
87	D-WP(C)/1552/2024 WP(C)/ /	SUDAM CHARAN SETHY MP	HRUDANANDA MOHAPATRA	664/2024
88	D-WP(C)/1554/2024 WP(C)/ /	JYOTISANKARA SAHOO MP	SOUMYA RANJAN MOHANTY	665/2024
89	D-WP(C)/1553/2024	SATYABRATA JENA	HRUDANANDA MOHAPATRA	

90	WP(C)/ / D-WP(C)/1555/2024	MP TARINI MURMU	SATYA RANJAN MULIA	666/2024
91	WP(C)/ / D-WP(C)/1556/2024 WP(C)/ /	MP BISWARANJAN BARAL MP	SOUMYA RANJAN MOHANTY	667/2024 668/2024